

## BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

### FOURTH REPORT

(Presented on 21.12.1999 )

The Business Advisory Committee held a sitting on Tuesday, the 21st December, 1999.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1) The Copyright (Amendment) Bill, 1999, as passed by Rajya Sabha. 1 hour

(Consideration and passing)

(2) The Constitution (Eighty-sixth Amendment) Bill, 1999, after it has been passed by Rajya Sabha. 1 hour

(Consideration and passing)

(3) The Mizoram University Bill, 1999, after it has been passed by Rajya Sabha. 1 hour

(Consideration and passing)

(4) The Small Industries Development Bank of India (Amendment) Bill, 1999. 2 hours


(Consideration and passing)

(5) The Recovery of Debts due to Banks and Financial Institutions (Second Amendment) Bill, 1999. 4 hours

(Consideration and passing)

3. The Committee also recommend that in order to make available more time for disposal of urgent items of Government business, the House may sit late on Wednesday, the 22nd December, 1999.

NEW DELHI;  
December 21, 1999  
Agrahayana 30, 1921 (Saka)

  
(G.M.C. BALAYOGI)  
Chairman,  
Business Advisory Committee.

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| (3) The Mizoram University Bill, 1999, after it<br>has been passed by Rajya Sabha.<br><i>(Consideration and passing)</i>                       | 1 hour  |
| (4) The Small Industries Development Bank of<br>India (Amendment) Bill, 1999.<br><i>(Consideration and passing)</i>                            | 2 hours |
| (5) The Recovery of Debts due to Banks and<br>Financial Institutions (Second Amendment)<br>Bill, 1999.<br><i>(Consideration and passing)</i>   | 4 hours |

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NEW DELHI;  
December 21, 1999

*Agrahayana 30, 1921 (Saka)*

G. M. C. BALAYOGI,  
*Chairman,*  
*Business Advisory Committee.*

# **BUSINESS ADVISORY COMMITTEE**

**( Thirteenth Lok Sabha)**

## **FIFTH REPORT**

**( Presented on 10.3.2000)**

The Business Advisory Committee held a sitting on Thursday, the 9<sup>th</sup> March, 2000.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- |     |   |   |         |
|-----|---|---|---------|
| (1) | General Discussion on Railway Budget for 2000-2001.                                     | } | 4hours. |
| (2) | Discussion and Voting on Demands for Grants (Vote on Account) (Railways) for 2000-2001. |   |         |
| (3) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 1999-2000.     |   |         |
| (4) | General Discussion on General Budget for 2000-2001.                                     | } | 4 hours |
| (5) | Discussion and Voting on Demands for Grants on Account (General) for 2000-2001.         |   |         |
| (6) | Discussion and Voting on Supplementary Demands for Grants (General) for 1999-2000.      |   |         |